

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NOS. 22 & 24 OF 2014**

**Dated : 08<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 22 of 2014 &  
I.A. No. 33 of 2014**

**Madhya Gujarat Vij Co. Ltd. ... Appellant(s)**

**Versus**

**Ankur Scientific Energy Technologies  
Pvt. Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s): Mr. C.K. Rai for R.1  
Ms. Suparna Srivastava with  
Mr. S.R. Pandey (Rep.) for GERC

**Appeal No. 24 of 2014  
&  
IA No. 32 of 2014**

**Paschim Gujarat Vij Co. Ltd. & Ors. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission  
& Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan,  
Mr. J.J. Gandhi

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Rajiv Yadav for R.2  
Ms. Suparna Srivasatava  
Mr. S.R. Pandey (Rep.) for R.1

**ORDER**

We have heard the learned counsel for the parties. Mr. C.K. Rai, appearing for R-1 in Appeal No.22 of 2014 has finished his arguments and filed his respective Written Submissions after serving copy on the other side. Mr. Sanjay Sen, learned senior counsel appearing for the R-2 in Appeal No.24 of 2014 has finished his arguments and also filed his Written Submissions after serving copy on the other side. Learned counsel for the parties are directed to file their comprehensive Written Submissions on or before 17.10.2014 after serving copy on the other side.

Post the matter for reply submissions on 17.10.2014.

**(Rakesh Nath)**  
**Technical Member**  
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**(Justice M. Karpaga Vinayagam)**  
**Chairperson**